

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 24/7/HDB/2018
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	SREI Equipment Finace Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	Sec 7 Of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rishav Banerjee for Srikanth Hariharan	Advocate	9949226816	Srikanth

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Malleshwara Durga Prasad	Advocate	897840501 v.mdp21@gmail.com	Malleshwara

**ORDER**

Heard Mr.Rishav Banerjee representing Mr.Srikanth Hariharn, the learned counsel for the Petitioner; Mr.Malleshwara Durga Prasad learned counsel for the Respondent.

Since the matter is in consideration of various aspects with regard to the admission of the case, and this bench is not available for next week.

Post the case on 06.03.2018

Member (T)

Member (J)